

(2023) 05 SIK CK 0028

Sikkim High Court

Case No: Regular First Appeal No. 01 Of 2023

Anand Kumar Ojha

APPELLANT

Vs

Ramesh Kumar
Agarwal

RESPONDENT

Date of Decision: May 12, 2023

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Passang Tshering Bhutia

Judgement

Bhaskar Raj Pradhan, J

Ms. Manita Pradhan, learned counsel desires to appear for respondent and undertakes to file Vakalatnama during the course of the day. Permitted.

Call for the lower court records. On receipt of the lower court records, the Registry is directed to prepare the paper books and list it on 26.07.2023.